

CENTRAL ADMINISTRATIVE TRIBUNAL,**ERNAKULAM BENCH****CP(C) 180/00110/2017****in****Original Application No. 180/00526/2016****Friday, this the 28th day of August, 2020****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

Mr.V.Prabhakaran

S/o. Late T.Kuttappan Nair, Aged 79 years

Deputy Postmaster (HSG I) (Retd.)

Varikattu House, Suprabha

Palissery, Annamada P.O

Thrissur – 680 741 Petitioner

(By Advocate : Mr.C.S.G Nair)**V e r s u s**

1. Sapna Pramod (Age and Father's name not known to the petitioner)
Director of Accounts (Postal)
Kerala Circle, Thiruvananthapuram – 695 001
2. Anjali Anand (Age and Father's name not known to the petitioner)
Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
3. C.Viswanath (Age and Father's name not known to the petitioner)
Secretary
Department of Pension & Pensioners' Welfare
South Block, New Delhi – 110 001 ... Respondents

(By Advocate : Mr.Anil Ravi, ACGSC)

This application having been heard on 28.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the petitioner submits that the OP(CAT) filed by the respondents before the Hon'ble High Court has been allowed and there is no purpose in continuing with the Contempt Petition. Hence **CP(C) is closed for the time being.** Notice, if any, stands discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

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List of Annexure

Annexure P1 - True copy of the order in O.A 526/16 dated 16.3.2017 of the Hon'ble CAT, Ernakulam

Annexure P2 - True copy of the covering letter dated 28.3.2017

Annexure P3 - True copy of the letter dated 12.8.2017

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